

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/5065/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati the 30th August, 2018.

Sub: **Casual Leave along with Station leave permission.**

Ref:- Letter No.DJCH.I-5/2018/1698 dated 27.08.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 01.09.2018 along with headquarter leave permission from the evening of 30.08.2018 till the morning of 04.09.2018 has been granted / ~~rejected~~.

The Chief Judicial Magistrate, Chirang, Kajalgaon, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,

W/ 30.8.18

JT. REGISTRAR (VIGILANCE)

[Signature]